

**FORM B**  
PUBLIC ANNOUNCEMENT  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF  
ANAGHA STEEL MARKETING LIMITED

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                                                                                                             |
|---------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Anagha Steel Marketing Limited                                                                                                                                                                                                                                                                                                      |
| 2.      | Date of incorporation of corporate debtor                                          | 08/08/2007                                                                                                                                                                                                                                                                                                                          |
| 3.      | Authority under which corporate debtor is incorporated / registered                | RoC-Mumbai                                                                                                                                                                                                                                                                                                                          |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U27106MH2007PLC172940                                                                                                                                                                                                                                                                                                               |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | 141/1, Malwasa, Burujpada, Vikramgad Thane Thane MH- 401605 IN                                                                                                                                                                                                                                                                      |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 21-06-2023                                                                                                                                                                                                                                                                                                                          |
| 7.      | Liquidation commencement date of corporate debtor                                  | Liquidation commencement date:<br>28-06-2023<br>Intimation to the Liquidator date:<br>07-07-2023                                                                                                                                                                                                                                    |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Mr. Surendranath Karat Thazhethethil Nair<br>IBBI/IPA-003/IP-N00244/2019-2020/12835                                                                                                                                                                                                                                                 |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | <b>Address:</b><br>Flat No 504,Udyan Building-3, B Wing, Udyan Complex, Andheri (East), Mumbai, 400072.<br><b>Email-Id:</b><br><a href="mailto:surendranathnair@gmail.com">surendranathnair@gmail.com</a>                                                                                                                           |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | <b>Address For Correspondence (Office) :</b><br>Stellar Insolvency Professionals LLP, Suite No. 5, 8th Floor, 207, Embassy Centre, Jamnalal Bajaj Marg, Nariman Point, Mumbai, Maharashtra 400021.<br><b>Email-Id:</b><br><a href="mailto:cirpanagha@gmail.com">cirpanagha@gmail.com</a><br><b>Contact No:</b><br>02235119215/ 9216 |
| 11.     | Last date for submission of claims                                                 | 28-07-2023 i.e. 30 days from the Liquidation Commencement date                                                                                                                                                                                                                                                                      |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Anagha Steel Marketing Limited on 28-06-2023 and the order was intimated to liquidator on 07-07-2023.

The stakeholders of Anagha Steel Marketing Limited are hereby called upon to submit their claims with proof on or before 28-07-2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

**Surendranath Karat Thazhethethi Nair**  
Liquidator  
IP Registration No:- IBB/IPA-003/IP-  
N00244/2019-2020/12835

Mr. Surendranath Karat Thazhethethil Nair

Liquidator

Date & Place: 11-07-2023, Mumbai







